

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4645
ANSWERED ON:25.08.2010
DELAYED VERIFICATION FOR PASSPORTS
Hamsrajbhai Shri Radadiya Vitthalbhai

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the police delays the verification process required for making a passport which leads to non-delivery of passport within prescribed time;
- (b) if so, whether the Government has tried to know the reasons of delay in verification by Police authorities;
- (c) if so, the details thereof;
- (d) whether any cases of corruption by the Police personnel have come to the notice of the Government;
- (e) if so, the details of the officials found guilty and the action taken against them; and
- (f) the remedial steps taken/being taken by the Government to expedite the police verification?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) Yes.

(b) & (c) The main reasons for delay are:

- (i) resource and man power constraints in the Police Department, and
- (ii) non-production of documents by the applicants in support of their address etc., to the police at the time of verification.

(d) & (e) The police is a state subject and cases of irregularities/corruption, if any, are dealt with by the State Governments concerned.

(f) Ministry has taken the following steps to expedite the police verification:

Passport Officers remain in touch with the district police authorities to expedite police verification and send a list of delayed cases on a regular basis to district police authorities for appropriate action.

Ministry periodically takes up the issue of delayed police verifications with the concerned State Governments requesting them to accord high priority to the subject.

Cash incentive is sanctioned for police officials who complete the verification within 21 days.